

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 1161 OF 2007

Applicant/s Smt. M. Srivastava Respts. U.O.T. 2007

Advocate for Applicant/s S. A. P. Srivastava Advocate for Respondent/s S. C. Chaudhary

Notes of the Registry	Orders of the Tribunal
REGISTRAR <u>20/3/09</u> List O.A. / C.C.P. / R.A. before Hon'ble Bench for Adm. / F.O. / F.H. On <u>11.5.09</u> <u>[Signature]</u> <u>11.5.09</u> No sitting today in it. No II. is adjourned. List on 15.05.09. Boc NK Co.	<u>15/05/08</u> None appears for the applicant, even on the revised call. It appears that the applicant has lost interest in prosecuting this case. The O.A. is dismissed in default for non prosecution. <u>[Signature]</u> (A.K. Gaur) J.M.